

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 93 & 94 of 2014**

**Dated : 26<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Chhattisgarh State Power Distribution  
Co. Ltd.**

**..... Appellant(s)**

**Versus**

**Chhattisgarh Electricity Regulatory Commission  
& Anr.**

**..... Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1  
Mr. Raunak Jain for R.2

**ORDER**

Mr. Raunak Jain, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 within a week and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 25.06.2014 after serving copy on the other side.

Post these matters on **21.07.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js